

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCA/195&196/CAA/17
NAME OF THE TRANSFEROR : REPRO HEALTH SERVICES PALAKAD PVT LTD
NAME OF THE TRANSFERRE : THRISSUR REPRO HEALTHCARE PVT LTD
UNDER SECTION : 391/394

S.No.	Name (in Capital)	Represented by	Signature
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Res Counsel for Transfer and Counsel for Transfer

Adv Cyndee Tan 

ORDER

Counsel for the Applicant present. He is directed to file the petition on or before the next date of hearing. Put up on **11.12.2017 at 10.30 A.M.**

MEMBER (TECHNICAL)
ghk

MEMBER (JUDICIAL)